



**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No.8199/2020  
(S.W.P. No.2291/2011)

Tuesday, this the 9<sup>th</sup> day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Dr. Tooba Showkat  
W/o Ishfaq Ahmed Kiloo  
R/o Dooru  
Aged 31 years.

.. Applicant

(Mr. Tasaduq H. Khawja, Advocate)

**Versus**

1. State of Jammu & Kashmir  
Through its Commissioner/Secretary to Government  
Health and Medical Education Department  
Civil Sectt., Srinagar.
2. Director Health Services  
Kashmir, Srinagar.
3. Chairman  
District Rural Health Society  
(Distt. Dev. Commissioner Anantnag)
4. Mission Director RCH  
Nagrora, Jammu.
5. Medical Superintendent  
Sub-District Hospital, Dooru.

.. Respondents

(Through Mr. Rajesh Thapa, Deputy Advocate General)

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

Mr. Tasaduq H. Khawja, learned counsel for the applicant, submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

**( Pradeep Kumar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**March 9, 2021**  
/sunil/jyoti/dsn